GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3598 ANSWERED ON:13.02.2014 INTERLINKING OF RIVERS Majhi Shri Pradeep Kumar

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a Special Committee for inter-linking of rivers was constituted by the Government in the past;

(b) if so, the details in this regard;

(c) whether the said committee has submitted any report to the Government;

(d) if so, the details of the recommendations made therein; and

(e) the details of action taken so far by the Government on those recommendations?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a)& (b) Supreme Court vide their judgment in a Writ Petition (Civil) on Networking of Rivers (Interlinking of rivers) had directed that the Ken-Betwa inter-linking project be taken up for implementation at the first instance and the progress obtaining be placed bi-annually before the Cabinet. The Supreme Court had also directed constitution of Special Committee under the chairmanship of Hon'ble Minister for Water Resources for carrying forward the inter-linking of rivers programme.

(C) No Madam

(d) & (e) Do not arise in view of (c) above.